

17  
~~16~~



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/96/252/HDB/2017
NAME OF THE COMPANY	Coastal Granites Private Limited
NAME OF THE PETITIONER(S)	Coastal Granites Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.C.H. VENKAT REDDY	PCS	csvenkatreddy@starlink 9849242304	
DR. S. V. RAMA KRISHNA	Adv	9848403591	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Shri. K.C.H Venkat Reddy, learned PCS for the petitioner and Dr. S.V. Rama Krishna, learned counsel for the petitioner.

CA is disposed of by separate order.

  
Member (Technical)

  
Member (Judicial)